GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA ADMITTED QUESTION NO. 872

ADMITTED QUESTION NO. 872 TO BE ANSWERED ON 25^{TH} JULY, 2023

LUMPY DISEASE OF COWS IN MEGHALAYA

872. SHRI VINCENT H. PALA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY & DAIRYING मत्स्यपालन, पशुपालनऔरडेयरीमंत्री be pleased to state?

- (a) whether the Government is aware that the Lumpy diseases is widespread in the cows, in the country if so, the action taken by the Government, State-wise including Meghalaya;
- (b) the number of cows died so far including cost involved and any compensation to farmers for the same due to loss, State-wise including Meghalaya; and
- (c) whether any action taken by the Government to give medicine to various States to cure the such disease spreading in the country and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) Yes, Sir. The Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India is aware of the spread of Lumpy Skin Disease (LSD) in the country. Department is taking all necessary steps to support States / UTs to control and contain the disease, which include financial and technical support. Financial assistance provided to the states/UTsas per the demand under Assistance to State for Control of Animal Diseases (ASCAD) for procurement of Goat Pox Vaccine doses for carrying out vaccination against Lumpy Skin Disease (LSD). Central teams also visited the affected States/UTs to guide on corrective measures and technical ground support. Guidelines/advisories for control of LSD including vaccination, treatment and surveillance have been circulated to the States/UTs for implementation to control and contain the disease within a definite timeline. Disease is presently under control with 6584 active cases. More than 11.57 crore animals have been vaccinated so far and the vaccination is underway. The details of funds released/approval conveyed to States/UTs during 2022-23 and 2023-24 and the state wise details of vaccination and cattle deathare placed at Annexure -1 and 2 respectively.

- (b) The numbers of cattle deaths since July 2022so far, are 200001 with the estimated loss of Rs. 30000/- loss per cattleas per NDRF norms. Department does not have any scheme to compensate farmers for loss of animals due to Lumpy Skin Disease (LSD). As per information received, states of Maharashtra, Karnataka have compensated farmers/ livestock owners for loss of their cattle due to LSD. Further, as gathered from Ministry of Home Affairs, the concerned State Government may undertake relief measures from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India's approved items and norms.
- (c) Animal Husbandry is a State subject and necessary medicines are available in veterinary hospital/ dispensary of States/UTs. There is no central scheme which provides medicine to states/UTs to cure such diseases. However, Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has formulated the treatment guidelines and circulated to the States/UTs for treatment and management of Lumpy Skin Disease. As of now the goat pox vaccine has been found effective against the LSD virus and funds for the procurement of goat pox vaccines are provided to States/UTs under ASCAD.

Financial assistance has been provided to the states/UTs as per the demand under Assistance to State for Control of Animal Diseases (ASCAD) for procurement of Goat Pox Vaccine for carrying out vaccination against Lumpy Skin Disease (LSD). More than 11.57 crore animals have been vaccinated so far and the vaccination is underway.

Annexure-1

Detail of funds released/approval conveyed to States/UTs for Lumpy Skin Disease Control Program during 2022-23 and 2023-24

(In Rs. Lakhs)

SL. No.	State	Funds released / permission accorded to States/UTs for procurement of vaccine doses and vaccination cost during 2022-23	Funds released / permission accorded to States/UTs for procurement of vaccine doses and vaccination cost during 2023-24
1	Uttar Pradesh	792.00	857.1
2	Maharashtra	619.00	-
3	J&K	1607.00	-
4	Uttarakhand	80.33	-
5	Punjab	1478.00	-
6	Rajasthan	312.00	299.97
7	Gujarat	2.25	252.00
8	Chhattisgarh	93.70	-
9	West Bengal	478.8	-
10	Tripura	13.83	-
11	Madhya Pradesh	67.20	742.5
12	Haryana	272.48	-
13	Karnataka	385.11	533.26
14	Bihar	685.97	-
15	Andhra Pradesh	153.90	-
16	Mizoram	0.47	-
17	Sikkim	6.9	-
18	Himachal Pradesh	47.25	-
19	Puducherry	4.01	-
20	Assam	47.25	-
21	Odisha	249.56	-
22	Goa	2.19	-
	Total	7399.20	2684.83

Annexure-2

Sate wise Cattle vaccination and deaths since July 2022

Sl.No.	State/UT	Cumulative deaths (till date)	Cumulative vaccination (till date)
1	Gujarat	6193	6319005
2	Punjab	17932	3421615
3	Jammu & Kashmir	2698	1964241
4	Uttar Pradesh	655	15787400
5	Haryana	2938	1736348
6	Goa	2	21895
7	West Bengal	0	2600
8	Delhi	0	25067
9	Tamil Nadu	1	121700
10	Jharkhand	0	176274
11	Telangana	70	3206369
12	Chhattisgarh	0	2474
13	Odisha	114	4752000
14	Andhra Pradesh	277	142326
15	Meghalaya	0	103500
16	Bihar	4	13666392
17	Himachal Pradesh	11515	1064474
18	Karnataka	31810	17547173
19	Kerala	829	917086
20	Madhya Pradesh	706	8469428
21	Maharashtra	46104	14399028
22	Uttarakhand	1257	1286278
23	Sikkim	834	62502
24	Rajasthan	76030	20559291
25	Nagaland	32	1482
	TOTAL	200001	115755948
